National Company Law Tribunal

Allahabad Bench

CP NO. 81/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE

NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE COMPANY: Nithyananda Media pat. Ut Us. Varum Media Put Ut section of the companies act: U/s 241/244 of the companies Act 2013

SI. NO.

1.

2.

Name Designation Representation Signature
Udai Chandan Laryer. Petitom Wland

CP No. 81/ALD/2017

Advocate, Sri Udai Chandani for the petitioner. None for the respondent. Learned counsel for the petitioner informed that a proper notice on behalf of this Tribunal with regard to the interim order dated 6th July, 2017 on maintaining status quo has already served upon the respondent company. He further seeks liberty to file proof of service thereof. Liberty is granted.

Meanwhile, the interim order dated 06.07.2017 against the respondent to be continued until further order.

The Registry is directed to communicate a copy of this order read with/alongwith order dated 06.07.2017 once again to respondent.

The matter be listed on 6th September, 2017.

Dated:11.08.2017

Sri H.P. Chaturvedi, Member (Jugiciai)

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Typed by: P.K. Jyoti